

CENTRAL ADMINISTRATIVE TRIBUNAL,
Nagpur Circuit Bench.

OA No. 2037/2021

Date of decision : 18.03.2021

Coram: Dr. Bhagwan Sahai, Member (A)

Ganesh Ramdas Mantakwar,
Age- 36 years, Occ: unemployed,
R/o. At. Po. Karwafa via Dhanora- 442 606.
Dist. Gadchiroli.

... Applicant.

(By Advocate Shri A N Dighore).

Versus

1. Union of India,
Through its Secretary, Department of Posts,
Ministry of Communications,
Dak Bhawan, Sansad Marg, New Delhi- 110 001.
2. The Chief Postmaster General,
Maharashtra Circle, Mumbai- 400 001.
3. The Postmaster General, Nagpur Region,
Nagpur- 440 010.
4. The Sr. Superintendent of Post Offices,
Chanda Division, Chandrapur- 442 401.

.. Respondents.

(By Advocate Shri R G Agrawal).

Order (Oral)

Per : Dr. Bhagwan Sahai, Member (A).

Present:

Advocate Shri A N Dighore for the applicant.

Advocate Shri R G Agrawal for the respondents.

2. Heard both the counsels. In this OA, the applicant has challenged the letter of Assistant Director, Postal Services(Recruitment), O/o The Chief Postmaster General, Maharashtra circle, Mumbai dt. 18.04.2018 informing the applicant that the Committee on Compassionate Engagement(CCE) considered his case in its meeting on 12.04.2018 for engaging him as GDS on compassionate grounds. But the the Committee noted

that the applicant did not possess even the minimum qualification of SSC pass and, therefore, his case was not recommended.

3. The applicant's counsel submits that after the above reply of the respondents, the applicant has acquired the requisite educational qualification and similarly to the order passed by the Tribunal in OA No. 2061/2016 dt. 23.11.2017, this OA should also be allowed directing the respondents to consider the applicant again for engagement as GDS on compassionate grounds. The applicant's counsel further submits that, if permitted the applicant would make a fresh representation to the respondents within two weeks from today with the proof of his latest educational qualification to consider his case again for engagement on compassionate grounds as GDS.

Shri R G Agrawal has no objection to this.

4. In view of these submissions, the OA is disposed of at admission stage. The applicant is directed to submit within two weeks from today a fresh representation to Respondent No.2 i.e. Chief Postmaster General, Maharashtra Circle, Mumbai for reconsidering his case for appointment on compassionate grounds as GDS. In support of his representation, he can also enclose a copy of the order of this Tribunal dt. 23.11.2017 in OA No. 2061/2016(Avinash Paleshwar Meshram Vs. UoI). In case such representation of the applicant is received by Respondent No.2, he is directed to consider and

decide it as per the stipulations in relevant applicable rules and instructions on the subject of compassionate appointment as GDS and decide it within one month from the date of receipt of such representation and then within one week communicate it to the applicant within one week thereafter. No costs.

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.

50/3/21

